

F. No. J-11017/15/2017-Judicial
Government of India
Ministry of Law & Justice
Department of Legal Affairs
Judicial Section

Shastri Bhawan, New Delhi,
Dated 18th September, 2017

ORDER

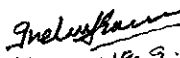
The President is pleased to engage **Shri Balraj Singh**, Advocate as Senior Panel Counsel for conducting Central Government litigation (except the cases of Railways & Taxation) before the Punjab & Haryana High Court at Chandigarh, as shown below, for a period of three years from the date of this order or until further orders, whichever is earlier:

Punjab & Haryana High Court at Chandigarh
Senior Panel Counsel

Name	Contact details	Enrollment No.
Balraj Singh	R/o Flat No. 102, Khusian Co-operative Group Housing Society Ltd. Plot No. 7A, Sector-24, Panchkula (Haryana). Mob: 9968190750 Email: advocatebsmalik@gmail.com	P/1099/1991


2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's O.M. No. 26(1)/1999-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the official website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.


(Inder Kumar) 18-9-17
Additional Secretary

Copy for information to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Satya Pal Jain, Addl. SGI, Punjab & Haryana High Court, Chandigarh.
3. Shri Chetan Mittal, Asstt. SGI, Punjab & Haryana High Court, Chandigarh.
4. The Registrar, Punjab & Haryana High Court, Chandigarh.
5. Shri Balraj Singh, Sr. Panel Counsel at the address as mentioned herein above.
6. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
7. Guard File/Judicial Section with 5 spare copies.


(D. Srinivas)
Section Officer (Judicial)
Phone: 011-23384945
Email: Judicial-dla@nic.in